

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 602 OF 2010

Thursday, this the 16th day of February 2012

CORAM:

**HON'BLE Dr.K.B.S RAJAN, JUDICIAL MEMBER
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

J.Radhakrishna Kurup
Peruvally Kuttiyil
Patharam
Sooranadu South
Kunnathoor Taluk,
Kollam District – 690 567

Applicant

(By Advocate Mr.N Radhakrishnan)

Versus

1. The Post Master General (Kerala Circle)
Thiruvananthapuram

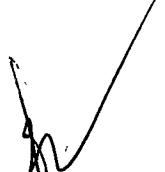
2. The Superintendent of Post Offices
Pathanamthitta Division
Pathanamthitta – 689 645

3. The Inspector Posts and ADA
Adur Sub Division
Adur – 691 523

Respondents

(By Advocate Ms.Deepthi Mary Varghese, ACGSC)

The application having been heard on 16.02.2012, the Tribunal on the
same day delivered the following:



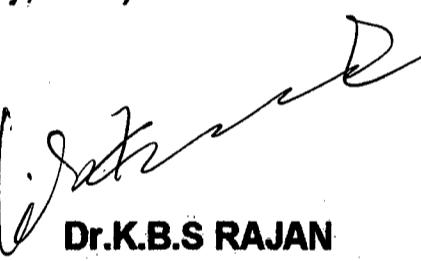
ORDER

HON'BLE Dr.K.B.S RAJAN, JUDICIAL MEMBER

As certain legal issues are to be brought in the Original Application, counsel for the applicant seeks permission to withdraw the Original Application with liberty to file a fresh O.A. Granting the liberty to file a fresh O.A, this Original Application is dismissed as withdrawn.

(Dated, this the 16th day of February, 2012)


K. NOORJEHAN
ADMINISTRATIVE MEMBER


Dr.K.B.S RAJAN
JUDICIAL MEMBER

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